

ITEM NO.62

COURT NO.11

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11393/2017

BHAGAT RAM AND ORS ETC ETC & ORS.

Petitioner(s)

VERSUS

THE STATE OF HARYANA AND ORS & ORS.

Respondent(s)

Date : 28-03-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Petitioner(s) Ms. Divya Garg, Adv.
Mr. Ajay, Adv.
Mr. U.R. Bokadia, Adv.
Mr. Sonal Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, learned counsel for the petitioners is granted
four weeks' time to do the needful.

(SONIA BHASIN)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
ASST.REGISTRAR